

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI A.T. WANKHEDE  
COURT 57 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 23-09-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE MCOC	100004/2002	State-CBI-Bandra Police Station Vs Jagannath Balkaran Jaiswal @ Deshmukh @ Jaggu and Ors.	SPP Mr. P.D. Gharat  Adv. D.S. Manerkar
2	SPL CASE MCOC	100011/2019	The State of maharashtra - CBI police station Vs Jagannath balkaran jaiswal @ deshmukh @ jaggu	PP
<b><u>REPORT</u></b>				
3	MISC APPLN SC	100215/2020	STATE GOVERNMENT Vs Rajendra Sadashiv Nikalje alias Chhota Rajan alias Nana alias Rajan Sadashiv Nikalje and ors.	
4	MISC APPLN SC	100216/2020	STATE GOVERNMENT Vs Rajendra Sadashiv Nikalje alias Chhota Rajan alias Nana alias Rajan Sadashiv Nikalje and ors.	SPP Dip Narain

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